

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 07.03.2022 (MONDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

## **For Admission (Fresh Cases)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 50/2022 & IA No. 101/2022	TATIA Global Vennture Ltd V Prince Foundations Ltd	E.K. Kumaresan	
2.	Comp App (AT)(CH)(Ins) No. 64/2022	CA.V. Venkata Sivakumar, Erstwhile IRP V M. Gagan Bothra & 5 Ors	CA.V. Venkata Sivakumar (Party-in-Person)	
3.	Comp App (AT)(CH)(Ins) No. 65/2022 & IA No. 137/2022	CYMK Inks & Coatings P Ltd V Lotus Poly-Packs (India) Pvt Ltd	Kairav Anil Trivedi	
4.	Comp App (AT)(CH)(Ins) No. 66/2022 & IA No. 139,140 & 141/2022	Yaralagada Krishna Mohan V State Bank of India & 2 Ors	Anirudh Krishnan	
5.	Comp App (AT)(CH)(Ins) No. 67/2022 & IA No. 142/2022	Jay Mathew & 139 Ors V Hindustan Newsprint Ltd & Anr	Alias M. Cherian	
6.	Comp App (AT)(CH)(Ins) No. 86/2022 & IA No. 183 & 184/2022	Earthin Projects Ltd V Indu Projects Ltd & Anr	Y. Suryanarayana	

## **For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT)(CH)(Ins) No. 40/2022 & IA No. 80 & 81/2022	Ashok Kriplani RP of Erstwhile V Konduru Prasanth Raju RP & 2 Ors	Shweta Mahajan	

## **For Admission (After notice)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
8.	Comp App (AT)(CH)(Ins) No. 323/2021 & IA No. 667,668 & 669/2021	Giriraj Enterprises V ReGen Powertech Pvt Ltd & Anr <b>With</b>	P. Mohan Prasad A. Vidya	
9.	Comp App (AT)(CH)(Ins) No. 328/2021 & IA No. 679/2021 & 190/2022	Echanda Urja Pvt Ltd V ReGen Powertech Private Limited <b>With</b>	N.P. Vijay Kumar	A.G. Sathyanaryanan Caveator
10.	Comp App (AT)(CH)(Ins) No. 334/2021 & IA No. 692/2021	Clean Wind Power (Devgarh) P Ltd V Regen Infrastructure and Service P Ltd (RISPL) & Anr <b>With</b>	K Subbu Ranga Bharathi	A.G. Sathyanaryanan Caveator for R1
11.	Comp App (AT)(CH)(Ins) No. 335/2021 & IA No. 693/2021	Bhilwara Green Energy Limited V Regen Infrastructure and Service P Ltd (RISPL) & Anr <b>With</b>	K Subbu Ranga Bharathi	A.G. Sathyanaryanan Caveator for R1
12.	Comp App (AT)(CH)(Ins) No. 340/2021 & IA No. 703 & 704/2021	Regen Infrastructure and Service P Ltd V ReGen Powertech Private Limited	B. Dhanaraj Pavithra K	A.G. Sathyanaryanan Caveator
13.	Comp.App (AT)(CH)(Ins) No. 6/2022 & IA No. 16 & 17/2022	Asset Reconstruction Company (India) Ltd V Renuka Devi Ramaswamy RP & Anr	VV Sivakumar Chethan Sagar	B. Dhanaraj R1

14.	Comp. App (AT)(CH)(Ins) No. 298/2021	Madras Chemicals & Polymers V Vijay Aqua Pipes P Ltd	T. Ravichandran	
15.	Comp App (AT)(CH)(Ins) No. 302/2021 (IA No. 639,640 & 641/2021)	Kineta Global Limited V IDBI Bank Limited & 9Ors	P. Wilson Associates	Varun Srinivasan R1-R6 Venkata Sivakumar R7 R8 Notice Returned R9 Notice Served on 18-12-2021
16.	Comp App (AT) (CH) No.13/2021 IA No. 203/2021 & 206/2021	NSL Energy Ventures Pt Limited & 2 others V NSL Renewable Power Private Limited & 22 others	P. Vikram M. Roshan Atiq	N. Ramakrishnan R2-4 P. Giridharan, Sakhar Dande R5,6 & 11 Dwarakesh Prabakaran R7-10
17.	Comp App (AT)(CH)(Ins) No. 44/2022	Mamtha Steels Corporation V Yosmite Engineering Pvt Ltd	Kumarpal R Chopra	

**For Hearing**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
18.	Comp App (AT)(CH)(Ins) No. 182/2021	Prakash Balasundaram & 9 ors V Shivdutt Bananjee & 2 ors <b>With</b>	Ashwariya Sinha Alok Singh Shubhi Sharma	Raghuram Cadambi R1 (Vakalat not filed) Naman Jabak R2 & R3 (Vakalat not filed)
19.	Comp App (AT)(CH) (Ins) No. 183/2021	Prakash Balasundaram & 9 ors V Shivdutt Bananjee & 37 ors	Ashwariya Sinha Alok Singh Shubhi Sharma	Anant Merathia R1
20.	Comp App (AT)(CH) No. 26/2021	Sairamesh Kanuparthi RP of Coastal Oil & Gas Infrastructure P Ltd V V Mahesh. Liquidator of Nagarjuna Oil Corporation Ltd & 26 Others <b>WITH</b>	Algo Legal	S. Sathish -R1 Raj Jhabakh -R2 Uma Sudan R10, R14 & R16 Ramanamoorthy R25
21.	Comp App (AT)(CH)(Ins) No. 148/2021	Haldia Petro Chemicals Ltd Vs Sairamesh Kanuparthi IRP of Coastal Oil and Gas Infrastructure P Ltd & 4 ors <b>WITH</b>	Raj Jhabakh Preethi Mohan Ranjana	Namitha Mathews -R1 S. Sathish – R2 & R3 R. Uma Suthan – R4 & R5
22.	Comp App (AT)(CH)(Ins) No. 168/2021	V. Mahesh Liquidator of Nagarjuna Oil Corporation Limited V Sai Ramesh Kanuparthi IRP of Coastal Oil and Gas Infrastructure P Limited & 4 Ors	K. Satish	Pulkit Malhothra -R1 Raj Jhabakh -R2 R. Uma Sudan R4 & R5
23.	TA No. 102/2021 (Comp App (AT) No. 647/2020)	Nishaat Saleem V Skylark Ithaca Buyers Welfare Association & Anr <b>With</b>	Mahesh Thakur	Aman Choudhary Anushka Sharma R1 Rajnish Sinha R2 Malak M Bhatt Neeha Nagpal For Intervenor
24.	TA No. 103/2021 (Comp App (AT) No. 682/2020)	ICICI Bank Ltd V Skylark Ithaca Buyers Welfare Association & 2Ors <b>With</b>	Abhishek Anand	Aman Choudhary Anushka Sharma R1 Rajnish Sinha R2 Sudhanshu Prakash R3 Malak M Bhatt Neeha Nagpal For Intervenor
25.	Contempt Appln (AT) No. 31/2020	Ramanathan Bhuvaneshwari Rp V Nishat Saleem & Anr	Rajnish Sinha Shreya Kohli	Mahesh Thakur Vipul Ganda

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For Assistance,

1. Dy.Registrar - **PH No. : 044-2888 0500**  
**CELL : 99402 25692**
2. Court Officer - **PH No. : 044-2888 0450**

By the order of Hon'ble Member (J)

(Chennai Bench)